

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR**

Original Application No. 290/00041/2021  
with  
Misc. Application No.22/2021

Date of decision: 10.03.2021

**CORAM**

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)**  
**HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

Khemchand Meena S/o Shri Bhanwar Lal Meena, aged about 44 years, R/o village & Post Jamdoli, Agra Road, James Garden, Tehsil & District Jaipur (Raj.).

(At present working as Station Superintendent, Kharia Khangar, North Western Railway, Jodhpur Division, Jodhpur.

.....Applicant

By Advocate: Mr. Kishan Pal Singh Bhati, proxy counsel for Mr. Kuldeep Mathur, present through VC.

Versus

1. Union of India through the General Manager, North-Western Railway, Headquarter Office, New Delhi-110001.
2. The Divisional Railway Manager, (Personnel), North Western Railway, Jaipur-302001.
3. The Divisional Railway Manager (Personnel), North Western Railway, Jodhpur, 342001.

.....Respondents

By Advocate: Mr. K.S. Yadav, present through VC after getting an advance notice.

**ORDER (ORAL)****Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Learned counsel for the applicant wants to withdraw the present Original Application with a liberty to file a fresh OA with better documentation. He is permitted to do so.

Accordingly, the OA No.41/2021 as well as MA No.22/2021 for condoning the delay in filing of the OA are dismissed as withdrawn with the aforesaid liberty.

**(ARCHANA NIGAM)**  
**MEMBER (A)**

**(JASMINE AHMED)**  
**MEMBER (J)**